

**SPECIAL BENCH**

**ITEM NO. 108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 293/2022 IN CP No. (IB) 124/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>JAMMU AND KASHMIR BANK LTD V/S KUSHAL INTERNATIONAL LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Rahul Chaudhary, Adv. : *For the Applicant in IA No. 293/2022*

Sh. Abhishek Garg, Adv. : *For the Respondent/ Liquidator in IA No. 293/2022*

**ORDER**

**IA No. 293/2022**

Ld. Counsels for the parties present.

A date is requested by the Ld. Counsel for the applicant for filing the rejoinder. Let the same be filed within two weeks as a last opportunity by serving an advance copy to the other side.

Let the matter be listed on 31<sup>st</sup> January, 2023.

—Sd—

**(Kaushalendra Kumar Singh)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**05<sup>th</sup> December, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*